(d) whether Government have agreed to shift the Headquarters of Western Railway to Gujarat or Rajasthan as there is no Western Railways in Maharashtra?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : (a) to (c) Yes, Sir.

(d) No, Sir.

Inquiry into mishap in Mahavir Colliery in Raniganj

GHUFRAN SHRI AZAM: Will the Minister of LABOUR be pleased to state:

- (a) whether Government have decided to appoint a court of in quiry to go into the causes and circumstances of the Mahavir Collie-West ery mishap in Raniganj Bengal during November, 1989 and also propose to enquire into the functioning on DG of Mines Safety;
- (b) if so, by when a court of inquiry would be appointed and it would submit its report ;
- (c) the number of persons died in the colliery mishap; and
- (d) what further measures Government have since taken to avoid recurrence of such colliery mishap in the country?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) and (b) A proposal to appoint a Court of Inquiry under Section 24 of the Mines Act, 1952 is under consideration of the Government.

- (c) Six persons died in the mishap;
- (d) Provisions for safety health and welfare of workers employed in the mines are contained in the Mines Act, 1952 and the Rules and the Regulations framed thereunder and these are reviewed from time

to time. Guidelines, where called for are also issued by the Director General of Mines Safety. As a result of the measures taken, the number of fatal accidents and fatalities have shown a decline in recent years.

to Questions

	Year	Яİ),:	No. of fatal accidents	No. of fatalities
-	1986	•	n.	250	300
1	1987		٠.	230	250
ļ	1988	٠.		228	252
1	989•			207	235

Provisional

Use of hotel building constructed near Indira Gandhi Stadium

- 553. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether a four storeyed hotel building near Indira Gandhi Stadium constructed by the DDA in 1982 has been lying unused suffer;
- (b) if so, the total investment made by the DDA to construct the said hotel building:
- (c) the purpose for which the said building was constructed and whether Government have since decided to use the said building for any purpose; and
 - (d) if so, the details thereof?

MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

- (b) Approximately Rs. 5-3 crores.
- (c) and (d) The building was originally meant to be a coaching-cum-Athletes Complex. Subse-